

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 500/93
T.A. No.

DATE OF DECISION 16th September 1993

Shri Harisingh C. Solanki	Petitioner
Shri D.N Pandya	Advocate for the Petitioner(s)
Versus	
Union of India and Others	Respondent
	Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

Harisingh Chelsinghji Solanki
 Bhankoda,
 Taluka Virangam,
 District Ahmedabad.

Applicant.

Advocate Shri D.N. Pandya

Versus

1. Union of India
 represented through
 General Manager
 Western Railway
 Churchgate, Bombay.

2. Personnel Officer,
 Divisional Officer
 Western Railway, Rajkot.

Respondents.

Advocate

ORAL JUDGEMENT

In

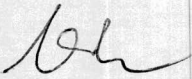
O.A. 500 of 1993


Date: 16-9-93

Per Hon'ble Shri N.B. Patel

Vice Chairman.

The applicant, who has retired from service on 30-9-1990, has filed this present application for correction of his birth date from 5-9-1932 to 28-9-34^{on 20-8-93 i.e.} nearly three years after his retirement ~~on 20-8-1993~~. It was stated on behalf of the applicant that, according to the recollection of the applicant, he had made the last representation for correction of his birth date in 1985 and no reply has been given to him so far. The application is **hopelessly** delayed and is summarily rejected.


 (V. Radhakrishnan)
 Member (A)


 (N.B. Patel)
 Vice Chairman.

*AS.

Harisingh Chelsinghji Solanki
Bhankoda,
Taluka Virangam,
District Ahmedabad.

Applicant.

Advocate Shri D.N. Pandya

Versus

1. Union of India
represented through
General Manager
Western Railway
Churchgate, Bombay.

2. Personnel Officer,
Divisional Officer
Western Railway, Rajkot.

Respondents.

Advocate

ORAL JUDGEMENT

In

6 O.A. 500 of 1993

Date: 16-9-93

Per Hon'ble Shri N.B. Patel

Vice Chairman.

The applicant who has retired from service on 30-9-1990, has filed this present application for correction of his birth date from 5-9-1932 to 28-9-34, nearly three years after his retirement on 20-8-1993. It was stated on behalf of the applicant that according to the recollection of the applicant he had made the last representation for correction of his birth date in 1985 and no reply has been given to him so far. The application is hopelessly delayed and is summarily rejected.

(V. Radhakrishnan)
Member (A)

(N.B. Patel)
Vice Chairman.

*AS.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Application No. 08/500/93 of 199
Transrer Application No. — Old writ Pet. No.

C E R T I F I C A T E

Certified that no further action is required to be taken
and the case is ift for consignment to the Record Room (Decided).

Dated : 5-10-93

Countersigned :

94 Section Officer/Court Officer

Sign. of the Dealing Assistant.

INDEX SHEET

[illegible]